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- When anti-larval teams come for treating the places every week, please cooperate and see that all water collections are properly treated.
- Keep Windows and Doors open when fogging in your area is in progress for duknor dawn.
- Social Workers and Residents Associations should assist in detection and prevention of mosquito breeding.
- 11. Report to the Local Health authorities in the event of occurrence of a case of viral fever.
- The patient should be kept under mosquito-nets during day and night for the first 3 days
 of the illness.
- Hospital staff and people attending to the sick should apply repellant creams and lotions during day and night.
- 14. No specific treatment of the disease exists. The patient should have complete rest, take normal diet with plenty of fluids. Asprin, Paracetamol and Vitamin 'G' could be taken for relief. Antibiotics are not needed.
- 15. Do not allow water taps and hydrents to leak in and around the houses,

Dialysis machines

2005. SHRI KRISHNA MOHAN BHAMIDIPATI: SHRI K.V.R.S. BALA SUBBA RAO:

WiU the Minister of HEALTH AND FAMILY WELFARE . be pleased to state:

- (a) whether Government are aware of the need to have more dialysis machines in different states;
- (b) what steps Government propose to take to have more dialysis equipment in different States; and
- (c) what is the number of such machines presently available in Ae country

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) (a) and (b) To encourage the import of dialysis machines, the Government have declared it as life-saving equipment and these can be imported under Open General Licence (OGL) without payment of custom duty. A prototype of dialysis machine has been developed in Inddia which is under clinical trials.

(c) The available information about the Government and private hospitals having dialysis facilities is given in the statement attached.

Statement

Dialysis facilities

3. Heavy Engineering Corporation, Ranchi.

73 Wr	itten A	Inswei	rs		[3	NOV. 1982]	to Questions	74
Gujarat				*		1. Givil Hospita	l (B.J. Medical College), Ahr	edabad.
Haryana	*		a.			1. Medical Colle	ege, Rohtak.	
7 & K .						1. S.M.G.S. Ho	spital, Jammu.	
						2. Govt. Medica	l College, Jammu.	
						3. S.M.H.S. Hos	spital, Srinagar.	
H . P						1. H.P. Medical	Gollege, Simla.	
M. P	4				×	1. Gandhi Medie	cal College, Bhopal.	
						2. G.R. Medical	College, Gwalior.	
						3. Kasturba Hos	pital, Bhopal. (BHEL)	
						4. M.Y. Hospita	l, Indore.	
						5. G.M. Hospita	I, Rewa.	9
Maharashtra				٠	•	1. K.E.M. Hosp	ital, Bombay.	
						2. B.Y.L. Nair F	Iospital, Bombay.	
						3. I.T.M.G. Hos	spital, Bombay.	
						4. T.N. Medical	Gollege, Bombay.	
						5. J.J. Group of	Hospital, Bombay.	
						6. B.J. Medical Pune.	Gollege (Sessoon Gen. 1	Hospital),
						7. Medical Golle	ege Hospital, Nagpur,	
						8. Army Hospita	d, Punc.	
						9. M.C. Hospita	I, Aurangabad.	
						io. Swami Rama	nand Tirtha Rural M.C. Am	oajogai.
Andhra Pradesh		•	•	*	*	1. Osmania Gen	eral Hospital, Hyderabad.	
							Hospital, Visakhapatnam.	
						3. Genetic Instit	ute, Hyderabad.	
							tal, Secunderabad.	
						Gan SW SW Stone	l Hospital, Kurnool.	•
Kerale				٠	*		ge Hospital, Trivendrum.	*
							ge Hospital, Galicut.	
22/2						70 A	dical College hospital, Kottay	am.
Orissa	•	•	*	•	•		al Gollege, Burla, Sambalpur.	
							al College Hospital, Guttack.	
							edical College, Berhampur.	
						4. Ispat General	Hospital, Rourkela.	
Punjab .			*		÷	1. Rajendra Hos	pital, Patiala.	
						2. S.G.T.B. Hosp	pital, Amritsar.	

Rajasthan	1. S.M.S. Medical College, Hospital, Jaipur.
Tamilnadu	1. Govt. General Hospital, Madras.
	2. Govt. Stanley Hospital, Madras.
ျင်းသည်။ အခြေအာင်များ	3. Southern Railway Headquarters Hospital, Madras.
	4. Govt. Royapeetta Hospital, Madras.
grand the second section of the second se	5. Govt. Erskine Hospital, Madurai.
Uttar Pradesh	1. J.N. Medical College, Aligarh.
	2. Jhansi Medical Gollege, Hospital, Jhansi.
	3. Banaras Hindu University (Instt. of Med. Sciences) Varanasi.
	4. K.G. Medical College Hospital, Lucknow.
Carlotte Control of	5. G.S.V.M. Medical Hospital, Kanpur.
	6. S. N. Medical College Hospital, Agra.
West Bengal	t. S.S.K.M. Hospital, Galcutta.
	2. Galcutta Medical College Hospital, Calcutta.
	3. Army Hospital, Galcutta.
Karnataka	1. Victoria Hospital, Bangalore.
	Union Territories
Delhi	1. All India Institute of Medical Sciences, New Delhi.
	2. Safdarjang Hospital, New Delhi.
ા <u>કે સંવસ્ત્રક વસ્તુ</u> નો નું ત	3. Dr. Ram Manohar Lohia Hospital, New Delhi.
Mindratura (1945) Toping the Ariston of the State (1945)	4. Lok Nayak J.P.N. Hospital, New Delhi.
Comment of the second	5. G.B. Pant Hospital, New Delhi.
	6. Army Hospital, Delh-Cantt.
Section of Section 2 to the	1. Goa Medical College, Goa.
Pondicturry	1. J.I.P.M. E.R. Pondicherry.
Chandigarh • • • •	1. P.G.I., Chandigarh.
Dialysis Facilit	ies in private Sector
Andhra Pradesh	1. Mahavir Hospital, Hyderabad.
Gujarat	1. Seth Vadilal Shah General Hospital, Alamedabad.
Karnatak	1. Karnatak Relief & Research Centre, Bangalore.
	2. Kamatchi Hospital, Mysore,
	3. Bangalore Kidney Foundation, Bangalore.
-	4. Kasturba Medical Gollege Hospital, Manipal.
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Written Answers [RAJYA SABHA] to Questions 76

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77 W	ritten Ans	wers		[3 NOV	. 1982]	to Questions	78
Kerala .	2 12			. 1.	Amala Hospi	tal, Trichy.	
				2.	Little Flower	Hospital, Angamally.	
				3.	Lourde Hospi	ital, Ernakulam.	
				4-	Medical Trus	t, Gochin.	
Punjab .	8 9		*	. 1.	Dayanand M	ledical College Hospital, I	udhiana.
				2.	Christian Me	dical College, Ludhiana.	
Mahavashtra		*		. 1.	Bombay Hos	pital & Research Centre,	Bombay,
				2.	Jaslok Hospit	tal & Research Centre, Bo	mbay.
				3.	Breach Cand	y Hospital, Bombay.	
				4-	Dr. Balabhai	Nanavati Hospital, Bomb	ay.
				5-	Sir Hurkison	das Nurrottam Das Hospi	tal, Bombay.
				6.	National Ho	spital, Bombay.	
				7-	Poona Medi	cal Foundation, Poona.	
				8.	K.E.M. Hos	epital, Pune.	
				9.	Wanless Hos	spital, Miraj.	
				10.	Miraj Missi	on Hospital, Miraj.	
Tamilnadu	*	a) +	*	con Te	Christian M	fedical College Hospital,	Zellore.
				2.	K.J. Hospita	al, Madras.	
				3.	Vijaya Hosp	pital, Madras.	
				4.	Ramak-ishn	a Nursing Home, Goimba	tore.
				5.	G. Kuppusy Goimbatore	wamy G.k. Naidu Mem. F e.	Iospital,
				6.	Rao's Hosp	ital, Coimbatore.	
				7-	Kikani Cha	rities, Coimbatore.	
				8.	Coimbatore	Kidney Centre, Coimbat	orc.
				9.	Cinithu 1 N	Nursing Home, Madurai.	
				10	Devaki Hos	spital, Madras.	
				1.1	Dialysis Ge	entre, Trichy.	
West Benga	d		, 4	. 1	Belle Vye	Nursing Home, Calcutta.	
				2	. Galcutta F Galcutta.	Iospital & Medical Res. C	entre,
				3	. East India Galcutta.	Clinic (Woodland Hospit	al),
		-		4	. Ramakrish	na Mission Hospital, Gale	utta.
Littar Prad	lesh -	¥ .		× 1		Mohan Hospital, Mohan	Vagar,
	4					sing Home, Meerut.	
				3	Inion Territorie	ts	
D.thi	: :	20 0		. 1	. Tirath Ra	m S'114 Nursing Home &	Charitable

- 2. Sir Ganga Ram Hospital, New Delhi.
- 3. St. Stephen's Hospital, Delhi.
- 4. Lion Medical Centre, Delhi.
- 1. Lachmi Bai T. Memorial Hospital, Panaji.

Homoeopathic Practitioners

2006. SHRI HUKMDEO
NARAYAN YADAV: Will the Minister of
HEALTH AND FAMILY WELFARE be
pleased to state:

- (a) whether the Central Register of Homoeopathic Practitioners of those who are registered in Part B in any State Government/Union Territory of India is being maintained in accordance with the Homoeopathic Central Council Act and if not, the reasons therefor, and by when, the same will be maintained; and
- (b) whether a person registered in any State Government/Union Territory of India, can practise Homoeopathy, all over India, as specified in the Act, and if riot, the reasons therefore and by when the same will be effective?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) The

Homoeopathy Central Council (Registration) Regulation, 1982 under which the procedure for maintenance of the Central Register is to be regulated have been approved by the Government of India. The Central of Council of Homoeopathy has initiated action to open the Register.

(b) Under Section 26(1) of the Homoeopathy Central Council Act, 1973, subject to certain restrictions, any person possessing a recognised medical qualification and enrolled on a State Register of Homoeopathy or the Central Register of Homoeopathy shall be entitled to practise Homoeopathy

in any part of India. Under Section 26(2) of the Act, subject to certain restrictions, any person whose name is for the time being borne on Part II of the Central Register of Homoeopathy, may practise homoeopathy in any State, other than the State where he is enrolled pn the State Register of Homoeopathy, with the previous approval of the Government of the State where, he intends to practise.

Environmental sanitation in Union Territories

2007. SHRIMATI SAROJ KHAPARDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is fact that as reported in the Hindustan Times of Ist September, 1982 the environmental sanitation is poorest in the Union Territory of Delh', the Andaman and Nicobar Islands, Pondicherry, Chandigarh, Dadra and Nagar Haveli;
 - (b) if so, the details in this regard; and
- (c) what remedial action is being taken in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARNAND): (a) to (c) No. The maintenance of required level of sanitation and cleanliness is a continuing responsibility of the Union Territory Administration and of the local authorities.